

KEERTI KNOWLEDGE AND SKILLS LIMITED

(CIN: L72200MH1999PLC119661)

("KKSLL" or "Keerti" / "TARGET COMPANY" / "TC")

Registered Office: 26/202, Upper Floor, Anand Nagar, Vakola Bridge, Nehru Road, Santacruz East, Mumbai-400055

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This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of M/S. G-TEC EDUCATION PRIVATE LIMITED (Acquirer-1) and MR. ROYCHAND CHENRAJ (Acquirer-2) (hereinafter collectively referred to as "the Acquirers") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of Open Offer ("Offer") for the acquisition up to 26,49,166 Equity Shares of ₹10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Business Standard - English Daily (all editions); Business Standard - Hindi Daily (all editions) and Pratahkal - Marathi Daily (Mumbai edition) on 29th August, 2022.

- The Offer Price is ₹ 22/- (Rupees Twenty Two Only) per equity share payable in cash ("Offer Price").
- Committee of Independent Directors ("IDC") of the Target Company are of the opinion that the Offer Price of ₹22/- (Rupees Twenty Two Only) offered by the Acquirers are in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. Their commendation of IDC was published in the aforementioned newspapers on 26th October, 2022.
- There has been no competitive bid to this Offer.
- The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed on 20th October, 2022.
- Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
- In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 06th September, 2022. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2022/51796/1 dated 11th October, 2022 which have been incorporated in the LOF.
- Any other material changes from the date of PA: Nil
- Schedule of Activities:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	22.08.2022	Monday	22.08.2022	Monday
Publication of Detailed Public Statement in newspapers	29.08.2022	Monday	29.08.2022	Monday
Submission of Detailed Public Statement to NSE, Target Company & SEBI	29.08.2022	Monday	29.08.2022	Monday
Last date of filing draft letter of offer with SEBI	06.09.2022	Tuesday	06.09.2022	Tuesday
Last date for a Competing offer	20.09.2022	Tuesday	20.09.2022	Tuesday
Receipt of comments from SEBI on draft letter of offer	27.09.2022	Tuesday	11.10.2022	Tuesday
Identified date*	29.09.2022	Thursday	13.10.2022	Thursday
Date by which letter of offer be dispatched to the shareholders	07.10.2022	Friday	20.10.2022	Thursday
Last date for revising the Offer Price	13.10.2022	Thursday	28.10.2022	Friday
Comments from Committee of Independent Directors of Target Company	12.10.2022	Wednesday	27.10.2022	Thursday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	13.10.2022	Thursday	28.10.2022	Friday
Date of Opening of the Offer	14.10.2022	Friday	31.10.2022	Monday
Date of Closure of the Offer	31.10.2022	Monday	14.11.2022	Monday
Payment of consideration for the acquired shares	15.11.2022	Tuesday	28.11.2022	Monday
Final report from Merchant Banker	22.11.2022	Tuesday	05.12.2022	Monday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers, Promoter(s) and Seller) are eligible to participate in the Offer any time before the closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS
M/S. G-TEC EDUCATION PRIVATE LIMITED AND MR. ROYCHAND CHENRAJ**



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: October 27, 2022

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